159 Re-reported *denigration of Indian Youth*

Delegation to

(2) Second Report on action taken on 55th Report of the Committee (Seventh Lok Sabha), regarding Metro Railway. Calcutta.

(3) Sixth Report on action taken on 228th Report of the Committee (Seventh Lok Sabha) ' regarding Conservation of Viramgam-Okha-Porbandar Section.

(4) Seventh Report on action taken on 200th Report of the Committee (Seventh Lok Sabha) regarding customs Receipts-Duty on passengers Baggage.

REFERENCE TO THE REPORTED DENIGRATION OF INDIAN YOUTH DELEGATION TO THE TWELFTH WORLD YOUTH FESTIVAL HELD RECENTLY IN MOSCOW

SHRI AN AND SHARMA (Himachal Pradesh): Sir, I rise to draw the attention of this House towards a very serious mattermotivated and malicious attempt to denigrate the Indian Youth by casting aspersions on the performance and character of the Indian Delegation which participated in the 12th World Youth Festival, held in Moscow recently. A reference was made by a Hon'ble Member in this House also, day before yesterday and there hav_s been press reports, which are deliberate and motivated.

While categorically denying the reports, the suggestions that any Indian delegate was ever arrested for misbehaviour in Moscow I condemn all those, attempts to belittle the achievements made by the Indian Delegation. Sir, for the first time, a 500 Member_s Indian Delegation, attended this festival, it enhanced the image and prestige of India. The projection of our country was positive which was appreciated and acknowledged by all the nations—150 countries which were present there. To prove my point, Sir, there were 15 Thematic Centres and 3,000 youths and students

[RAJYA SABHA] the 12th. World Festival held recently in Moscow

Organisations. India, not only, became a Member of Presidium in 14 Thematic Centres but we, the "Youth Congress (I) were the Chairmen of 5 Thematic Centres. Sir, there have been suggestions about the Indian Exhibition which had been put up. For the first time, an exhibition, highlighting all aspects of our life, our culture, our freedom movement and the achievements made by the nation since independence was put up. Instead of appreciating the efforts, the efforts which have gone into it, there are suggestions that some pictures were missing and this is very pernicious.

- Even' to suggest that the picture of Lat_a Prime Minister. Shri Lai Bahadur Shastri was missing or the picture of the President, Giani Zail Singh was not there, I categorically deny that. We have the films of that exhibition to prove that all these pictures were there. Those who have made this allegation- are the ones who have always opposed the Festival Movement, who have never made any con-tirbution towards this, even a single penny contribution towards the exhibition, towards the preparation, towards the performance. There has been allegation that there was disrespect shown to the National Flag. Sir. I was wrongly quoted by some papers. I deny that and I agarri, on
- l the floor of this House deny that any Indian delegate, belonging to any party showed any disrespect to the National Flag, we would not have allowed that. I would like to differentiate because in. today's papers also, there are some statements accusing deliberately the Youth Congress (I) that the flags were not provided. The truth, Sir, is, those who made these allegations are the one's, who have not shown any disrespect to the National Flag but they preferred to carry the party flags at the closing ceremony than the National Flag and those who preferred to carry the party flags in violation of the decision of the National Preparatory Committee of India are today trying to say that the National Flag was not available. (Interruption). Sir, this is a very important matter.

*I*61 Re-alleged discuimina*at Hastinapur* [14 AUG. 19957]

[14 AUG. 1995'l of the Spining Mill 162 due to clause

MR. CHAIRMAN: I allow only one minute.

SHRI ANAND SHARMA: Sir. I will request for more time. Sir, I will just conclude in two minutes. I will again say Sir, that we made all possible efforts to up-hold -the dignity and prestige of the country and I categori-, cally and vehemently deny the motivated and malicious compaign to denigrate the youth of India.

REFERENCE TO THE FAMINE CONDITION IN TRIBAL AREAS OF ORISSA

DR. SHYAM SUNDAR MOHAPATRA (Orissa): Sir, the people of Orissa will be grateful to you for having allowed me to talk about the reality of stark poverty with which the tribal people of Orissa are confronted today. The Orissa Chief Minister has said that there has been no starvation death. I quot;; the *Indian Express*.

"There are also reports of four deaths in Rayagada caused after the desperate victims ate the flesh of dead cattle."

Sir, unless people are starving, nobody Will go to eat the flesh of dead cattle. Sir, cakes made of powdered tamarind seeds, dried kernel of mango, mushrooms and even wild leaves are today eaten by -the tribal people. And the Government is too callous about it. Sir, the report says:

"The last symptom in all cases of starvation d^{ea} ths *h* dysentery caused by excessive intake of wild leaves. The leaves were shown to Prime Minister Rajiv Gandhi when he visited the drought-hit areas of Kalahandi on July 2"

Sir, the Prime Minister has done well by going *into* the tribal _areas at least to create confidence in the people there. The Prime Minister wrote a letter fo the Chief Minister appreciating certain things he has done, but the Prime Minister also expressed concern about things not done. But the Chief Miniser displayed the letter to some newspapers to get some^udos

901 RS-10

from the people. Sir, I will request the hon. Mr. Arun Singh to find out how the letter of the Prime Minister was shown to the press. 5 have seen a copy of that letter from a journalist friend of mine. Things are being leaked out. My question now, which I bring to the notice of the Government is': what is the infrastructure made in those tribal areas? The Prime Miniser has written that there is no canal, there is no toad and that bridges have to be built. The tribal people are being sold. A woman came before Mr. Rajiv Gandhi to say that she sold her sister-in-law for Rs. 35. Children are being sold away. Labourers in the form! of bonded labour are being sent to Ranchi, to Rourkela to Jamshedpur, to Delhi and to Haryana. Things have come out in the newspapers. This is the stark readlity in the tribal areas in Kalahandi, in Phulbani in Korput. The tribal people are facing stark poverty and the Orissa ! Government is saving that there is no poverty, that there is no starvation death. What is starvation death? What is famine conditions? We are following famine rules framed by the British 40 years ago. The question is, when people are dying, the doctors should not be asked to write that it is because of dysentery. How is dysentery caused? It is by eating leaves. They should not be allowed to say that the death is because of malun. trition. Malnutrition is because they do not have food to eat. Emaciated people die of hunger. The Government should admit the truth. After all, this is a Government which believes in truth. So T appeal to the Government of India to find out the truth and help me tribal people through Centra! Government agencies because people have no faith in the Orissa Government and money has gone dow_n the Butter. Thank you very much.

REFERENCE TO THE PLIGHT OF WORKERS DUE TO THE CLOSURE OF THE S PINNING MILL AT HAS-TINAPUR

श्री शान्ति त्यागी (उत्तर प्रदश): माननीय सभापति जी, मेरठ जिले में गंगा के खादर में एक छोटा-सा कस्वा है जिसका नाम हस्तिनापुर है। इस स्वान